

HIGH COURT OF SIKKIM GANGTOK

No. 38...../HCS/Judl.

Date: 29.4.24

OFFICE ORDER

The Hon'ble, the Chief Justice, High Court of Sikkim is hereby pleased to designate Mr. T. Indrajit Singh, Joint Registrar (Library) as the Complaints Officer for this Registry under Section 21 of the HIV and AIDS (Prevention & Control) Act, 2017.

By Order,

sd/
REGISTRAR

Memo No. 1303-17...../Judl./HCS.
Dated Gangtok, the 29 April, 2024

Copy to:-

- 1) Mr. T. Indrajit Singh, Joint Registrar (Library).
- 2) The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice.
- 3) The Additional Registrar-cum Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
- 4) The Deputy Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
- 5) The Staff Officer to Registrar General, High Court of Sikkim, Gangtok.
- 6) P.A. to Registrar General, High Court of Sikkim, Gangtok.
- 7) P.A. to Registrar (Judicial Service), High Court of Sikkim, Gangtok.
- 8) P.A. to Central Project Coordinator, High Court of Sikkim, Gangtok
- 9) All Section In-charge
- 10) File and
- 11) Guide File.




29/4/2024
JOINT REGISTRAR-CUM-READER